

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

**Subject:** General Election to Lok Sabha, 2024- Declaration of paid holiday on 26<sup>th</sup> of April, 2024 (Friday) for High Court Main Wing and Jammu Wing of the High Court.

## ORDER

No. 463 of 2024/RG/NG-15-(I) Dated: 22-04-2024

It is hereby notified for information of all the concerned that 26<sup>th</sup> April, 2024 (Friday), shall be observed as holiday in the High Court Main Wing and Jammu Wing of the High Court, on account of General Election to Lok Sabha, 2024 for Jammu parliamentary constituency. However, Srinagar Wing of the High Court shall continue to function on 26<sup>th</sup> April, 2024 (Friday).

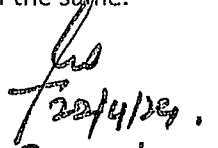
By order.

  
(Shahzad Azeem)  
Registrar General

No: 13795-814 of 2024/RG/NG Dated: 22-04-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar ....for information and necessary action.
5. Registrar Rules, High Court Main Wing, Jammu
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
9. Director Finance, High Court Main wing, Jammu  
....for information.
10. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
11. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Jammu
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.

  
Registrar General